

FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
M/s TRIVANDRUM INTERNATIONAL HEALTH SERVICES LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	TRIVANDRUM INTERNATIONAL HEALTH SERVICES LIMITED
2.	Date of incorporation of corporate debtor	25.02.2008
3.	Authority under which corporate debtor is incorporated / registered	Roc-Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110KL2008PLC021910
5.	Address of the registered office and principal office (if any) of corporate debtor	T.C 7/ 1407, SUT Royal Hospital, Kochulloor, Trivandrum, Kerala -695011 INDIA
6.	Insolvency commencement date in respect of corporate debtor	07.02.2020 (Intimation received on 12.02.2020)
7.	Estimated date of closure of insolvency resolution process	05.08.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Raju Palanikunnathil Kesavan (Reg. No. IBBI/PA-001/IP-P00801/2017-18/11356)
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Mr. Raju Palanikunnathil Kesavan CGNRA-9(33/1183A), Kodamessary Lane, Chalikkavattom, Vennala P.O. Kochi-682028, Email - rajupkin@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CA Raju P. K., M/s Agasti & Associates, Chartered Accountants, First Floor, 79, 6th Cross Road, Girinagar, Kochi - 682 020 Email : rajupkin@gmail.com
11.	Last date for submission of claims	27.02.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class: Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/downloadform.html Physical Address: as given in Sl.No.10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the TRIVANDRUM INTERNATIONAL HEALTH SERVICES LIMITED on 07.02.2020

The creditors of TRIVANDRUM INTERNATIONAL HEALTH SERVICES LIMITED are hereby called upon to submit their claims with proof on or before 27.02.2020 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Raju Palanikunnathil Kesavan (Interim Resolution Professional)
 (Reg. No. IBBI/PA-001/IP-P00801/2017-18/11356)

Date: 12.02.2020

Place: Cochin

[Signature] 12/2/20
CA RAJU.P.K., LL.B./CA,IPRV
INSOLVENCY PROFESSIONAL
Regn.No:IBBI/PA-001/
IP-P00801/2017-18/11356